

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

C.P. No. 663/(MAH)/2017

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: One Vish Solutions Pvt. Ltd.

Vs.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3)

ORDER

CP No.663/252(3)/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)